National Company Law Tribunal Allahabad Bench

CPNO. 171/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL **COMPANY LAW TRIBUNAL ON 24.11.2017**

NAME OF THE COMPANY: Ashok Kumar Mehra Lors. Us. SYP Construction SECTION OF THE COMPANIES ACT/1 & B CODE: 241/242 of the Companies Act, 2013

SI. NO. Designation PCS

Representation coursel.

Signature

<u>2.</u>

CP No.171/ALD/2017

Sh. Anil Kumar PCS proxy for Advocate Sh. Adesh Tandon for petitioner. The present case is filed as a fresh. A formal notice be issued to the respondent. Further, a cursory perusal of the present petition goes to show that the petitioner has sought certain direction to be issued to the Registrar of Companies Kanpur, in respect of form submitted on behalf of the company relating to appointment of Directors etc. Hence, prima-facie we are of the view, the ROC Kanpur appears to be a proper party in the present matter. The petitioner is at liberty to carry necessary amendment. Otherwise, this issue will be dealt with after hearing both parties.

The matter be listed on 21st December, 2017.

Dated: 24.11.2017

H.P. Chaturvedi, Member (Judicial)

Typed by: MD. Zaid (Stenographer)